



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.09.2023

NOTICE

Please take notice that the following matters listed in the Court of Chairperson at 02:00 PM on 14.09.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1184 of 2022 & I.A. No. 3573 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	Raghav Kakar	Deep Roy-R1 Tishampati Sen Riddhi Sancheti-R2
2.	Comp. App. (AT) (Ins) No. 1186 of 2022 & I.A. No. 3578 of 2022	Nivaya Resources Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Raghav Kakar	Deep Roy-R1 Tishampati Sen Riddhi Sancheti-R2
3.	Comp. App. (AT) (Ins) No. 975 of 2022 (PH)	UV Asset Reconstruction Company Ltd. Vs. Electrosteel Castings Ltd.	Rohan Batra	Pulkit Deora Hemant Kothari Shantanu Awasthi

By order of Hon'ble Chairperson

-Sd/-

Registrar